

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 221**  
**CP-160/ND/2021**

**IN THE MATTER OF:**

**Manjit Kaur & Anr.**

... **Applicant/Petitioner**

**Versus**

**High Tensile Products Pvt. Ltd & Ors.**

... **Respondent**

**Under Section: 241,242, 213 Section 58 & 59**

**Order delivered on 06.03.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Mr. Pawanjit S. Bindra, Sr. Advocate with  
Mr. Lakshay Dhamija, Advocate

**ORDER**

Mr. Lakshay Dhamija, proxy counsel appearing on behalf of the Respondent submitted that the arguing counsel is on his way from Supreme Court. At his request hearing is deferred to 03.05.2023.

-Sd-

**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (T)**

-Sd-

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**